

Filing no.Cr.Appeal(SJ)-8215/2020

Lal Baba @ Bharu Banarjee @ Bharat Acharya

Versus The State of Jharkhand

Advocate for Petitioner

Mr. Indrajit Sinha

Defects

8. Earlier Movement for other relief may be stated categorically with respect to FIR.

9 (i) Name of the Appellant may be stated same in page-1 and Vak.

(ii) Father's name of the Appellant may be stated same in page-1 and Vak.

(iii) Party position may be corrected in page-2 and Index.

(iv) Victim may be also mad Respondent.

(v) MCA no. may be stated in para-1 at proper place.

(vi) Full name in block letter may be stated below the Signature of deponent in Affidavit.

(vii) Duly certified T/c of hand written pages of all Annexures may be filed.

(viii) Fresh legible copy/duly certified T/c of page 32 may be filed as the same is underlined somewhere.